

Subject: - Original Application no. 862/2019 dated 11.12.19 by Sh. Pramod Kumar Jha v/s G.N.C.T.D.

Ref No: - DJB / L.O / 2019 / 596 dated 11.12.19

Action taken report as under

Site was inspected and reported by JE the bore well exist for extraction of ground water. In this regard a letter has been written to SDM Civil Line G.N.C.T.D. vide no. DJB / EE (N) / 2019 1489 dated 14.11.19 by Ex. Engineer (North) – I to look into the matter for further necessary action (copy enclosed), accordingly SDM Civil Line G.N.C.T.D. informed to EE (N) – I vide no. SDM / CL / 19 / 4894 dated 28.11.19 that the said bore well has been sealed today i.e. 28.11.19 (copy enclosed).



दिल्ली जल बोर्ड
DELHI JAL BOARD

Ex. Engineer (North)-I
Diary No. 2459.....
Date..... 18/12/19

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EE (N) I

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ZE - III

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF SUB DIVISIONAL MAGISTRATE (CIVIL LINES),
KHASRA NO. 549, NEAR BARAT GHAR, OLD NDPL OFFICE,
BURARI, DELHI – 110084
(EMAIL ID: sdmcivilline@gmail.com)(Tel: 011-27612666)

No. SDN/CL/19/4894

Dated:-28/11/2019

To

✓ The Executive Engineer(North-1)
Delhi Jal Board,
O.H.T., Mukherjee Nagar,
Delhi-110007

**Sub: Illegal Boring/ground water extraction in gali no. 9C village jagatpur,
Civil Lines Delhi Near Yamuna Bio-diversity park.**

Reference No. 1. Order Passed by NGT principle bench, original application
No. 862/2019 dated 30.10.2019
2.F.No. DPCC/Comp/CMC-V/2019/8538-41 dated-20.09.2019

Ex. Engineer (North-1)
Diary No. 233
Date 28/11/19
Sir,

With reference to your Letter No. DJB /EE(N)I /2019 /1486 dated
14/11/2019 on the subject cited above, it is stated that the said borewell has
been sealed today.

This is for your information please.


(PRADEEP TAYAL)
SUB DIVISIONAL MAGISTRATE/
SUB-DIVISION: CIVIL LINES

P-13
2/11/19